HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.01/2024 IN MAC App.No.125/2024 (Filing No.)

GOPI BIR CHAUHAN & ANR. APPLICANTS

VERSUS

YOGESH CHETTRI & ORS. RESPONDENTS

Date: 05.06.2025

CORAM:

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicants : Mr. Prem Simon Chettri, Advocate.

For Respondent: Mr. Yashir N. Tamang, Advocate.

No.1.

For Respondent: None.

Nos. 2 & 3

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- 1. On 15.05.2025 this Court directed service upon respondent nos. 2 and 3 who have not appeared in the matter till date. The notice was required to be served upon respondent no.3 through the process server of the Gangtok, District Court and upon respondent no.2 through email address available on respondent no.2's official website.
- 2. The process server's affidavit is on record. It states that when he visited the given address on 30.05.2025 he was informed by the Branch Manager of Entel Motors Private Limited within whose office respondent no.3's address is reflected in the memo of parties that respondent no.3's office has shifted to Siliguri, West Bengal. The affidavit reflects that respondent no.3 could not be served by the process server.

Court No.3

HIGH COURT OF SIKKIM

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3. As directed, Registry of this Court appears to have served notice upon respondent no.2 through the official email address as well. However, none appears for respondent no.2 inspite of the notice having been served through email on 29.05.2025.

- **4.** In view of the affidavit filed by the process server of Gangtok District Court the applicants are permitted to take further necessary steps.
- **5.** List this matter on 01.07.2025.

Judge